

**Rail Link with Tripura**

\*579. **Shri Dasaratha Deb:** Will the Minister of Railways be pleased to state:

(a) whether Government are considering any proposal for extension of Railway line from Patharkandi to Dharmanagar; and

(b) if so, the decision taken in the matter?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) Yes, Sir.

(b) Final decision has not yet been taken.

**Procurement of Rice in Punjab**

\*580. **Shri Ajit Singh Sarhadi:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether some instructions have been issued recently to the Punjab Government to procure rice and other foodgrains of Punjab; and

(b) if so, the details thereof?

**The Minister of Food and Agriculture (Shri A. P. Jain):** (a) and (b). Yes, Sir. The Punjab Government have been authorized to procure rice on behalf of the Government of India by a system of levy on licensed dealers and millers who are required to sell to the State Government 75 per cent. of the stocks of rice held by them at the commencement of the order and 75 per cent of the daily production thereafter. The rice procured under the levy system will be paid for at the controlled prices notified for the State of Punjab.

**Inter-State Water Dispute between Madras and Kerala**

\*581. { **Shri E. V. K. Sampath:**  
**Shri Vajpayee:**  
**Shri N. R. Munisamy:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether any final settlement had been reached regarding Paramli-

kulam Power-cum-Irrigation Project between the Governments of Madras and Kerala; and

(b) if so, the details thereof?

**The Deputy Minister of Irrigation and Power (Shri Nathi):** (a) Some tentative agreed proposals have been accepted by the two State Governments and the final agreement between them will be reached shortly after the details are worked out.

(b) Does not arise.

**Block Development Committees**

\*582. **Shri Raghbir Sahai:** Will the Minister of Community Development be pleased to state:

(a) whether any scheme for the training of members of Block Development Committees has been finalised; and

(b) if so, whether a copy thereof will be placed on the Table?

**The Minister of Community Development (Shri S. K. Dey):** (a) and (b). A scheme is under active consideration, and a copy will be laid on the Table as soon as it has been finalised.

**Construction of Cachar Road**

\*583. **Shri L. Achaw Singh:** Will the Minister of Transport and Communications be pleased to state:

(a) the progress of construction of the Cachar Road in Manipur; and

(b) when it is to be completed?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) Detailed survey of the first 88 miles has been completed, and survey of the remaining 62 miles is in progress. Construction of the road between miles 9 and 24 has been recently undertaken.

(b) During the Third Plan.